New comprehensive capital goods policy

- 37. DR. PRABHAKAR KORE: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) whether it is a fact that the existing capital goods policy will soon be replaced by a comprehensive new capital goods policy;
 - (b) if so, the details of the proposed comprehensive capital goods policy;
 - (c) what is the time-frame for implementing the new policy; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): (a) No. Sir.

(b) to (d) Not applicable in view of the reply to (a) above.

Merger of ONGC with refining corporation

- 38. SHRI A. K. SELVARAJ: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) whether it is a fact that Government is considering to make merger of the Oil and Natural Gas Corporation with a refining corporation such as Indian Oil, Bharat Petroleum or Hindustan Petroleum;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that this will pave the way to weather price volatility, stablize its income and stay competitive for the ONGC; and
- (d) whether major oil firms across the world are better able to deal with the cyclicality of the oil markets because they are integrated?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) No, Sir.

(b) to (d) Do not arise in view of above.

Impact of import on Navratna industries

- 39. SHRI PARIMAL NATHWANI: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) whether Government has made any study on the impact of import on indigenous industries including Navratna industries;